

[9 December, 1999]

RAJYA SABHA

THE DEPARTMENT OF ADMINISTRATIVE REFORM AND PUBLIC GRIEVANCES OF THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI ARUN SHOURIE): Sir, I lay on the Table a copy (in English and Hindi) of the Ninth Five Year Plan 1997-2002 (Volumes I & II). [Placed in Library. See No. LT-214/99].

**I. Notifications of the Ministry of Labour.**

**II. Financial estimates and Performance Budget of the year 1999-2000 of ESI Corporation, New Delhi.**

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR  
(SHRI MUNI LALL): Sir, I lay on the Table:

- I. A copy (in English and Hindi) of the Ministry of Labour Notification G.S.R. 41(E) dated 21.1.1999 publishing the Contract Labour (Regulation and Abolition) Central (Amendment) Rules, 1999, under sub-section (3) of Section 35 of the Contract Labour (Regulation and Abolition) Act, 1970 alongwith a delay statement. [Placed in Library. See No. LT-209/99].
- II. A copy (in English and Hindi) of the Ministry of Labour Notification G.S.R. 51(E) dated 20.2.1999 publishing the Apprenticeship (Amendment) Rules, 1999, under Section 37 of the Apprentices Act, 1961. [Placed in Library. See No. LT-208/99].
- III. A copy (in English and Hindi) of the Financial Estimates and Performance Budget for the year 1999-2000 of the Employees' State Insurance Corporation, New Delhi. [Placed in Library. See No. LT-210/99].

**Notification of the Ministry of External Affairs**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS  
(SHRI AJIT KUMAR PANJA): Sir, I lay on the Table under sub-section (3) of section 24 of the Passport Act, 1967 a copy (in English and Hindi) of the Ministry of External Affairs G.S.R. 516 (E) dated